

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

CP No. 393/241/HDB/2020

AND

CA 16/2021 in CP No. 393/241/HDB/2020

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Neera Agarwal & 2 others

...Petitioner

AND

Giri Road Lines and Commercial Trading
Pvt Ltd & 16 others

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Y Suryanarayana, along with Mr Sachin Sharma for Petitioner present physically.

Learned senior counsel Mr Avinash Desai, for Respondent No 1 and 2 present through Video Conference.

Due to power break down in Hon'ble NCLT, this matter could not be taken up. Matter adjourned to 08.08.2024 along with CA 16/2021.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**